

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1733/2002

New Delhi, this the 9th day of July, 2002

Hon'ble Shri Govindan S.Tampi, Member (A)

K.S.Deswal  
S/o Sh. Hazari Lal  
R/o 5-C, Press Block  
Behind Old Secretariat  
Delhi - 110 051.

...Applicant

(By Advocate Sh. S.K.Gupta)

V E R S U S

1. Govt. of NCT of Delhi : through  
Chief Secretary  
Delhi Secretariat  
IG Stadium, IP Estate  
New Delhi.
2. Secretary (Services)  
Govt. of NCT of Delhi  
Delhi Secretariat, IG Stadium  
IP Estate, New Delhi.
3. Commissioner (Transport)  
Transport Department  
5/9 Under Hill Road  
Delhi - 110 054.
4. Secretary  
UPSC, Dholpur House, Shahjahan Road  
New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Shri Govindan S.Tampi, Member (A)

Heard Sh. S.K.Gupta, 1d. counsel for the  
applicant.

2. The applicant is working as Workshop Supdt. under the respondents. He has been working satisfactorily with the respondents and has become eligible for being considered for the post of Deputy Director (Transport). He has filed the representation for the same, but the said representation has not been answered. The request by the applicant, <sup>canva</sup> ~~was~~ <sup>was</sup> made by Shri S.K.Gupta, 1d. counsel,

is that the representation may be disposed of at the earliest and that too within a specific time framed by a detailed speaking and reasoned order.

3. I have considered the matter and find that the request made by the applicant is a reasonable one. Therefore, without issuing any notice, I am disposing of the OA with directions to the respondents to dispose of the applicant's representation dated 14-8-2000 by a detailed, speaking and reasoned order within two months from today. *ie by 9-9-2002* *positively*.

(GOVINDAN S.TAMPI)  
MEMBER (A)

/vksn/